

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
O.A. NO. 458/2019

IN THE MATTER OF:-

VERHAEN KHANNA

APPLICANT

VS.

UNION OF INDIA & ORS.

RESPONDENTS

INDEX

SL. NO.	PARTICULARS	PAGE NO.
01.	INTERIM REPORT IN COMPLIANCE OF HON'BLE NGT ORDER DATED 23.05.2019.	
02.	ANNEXURE-I HON'BLE NGT ORDER DATED 23.05.2019.	

Divya

DIVYA SINHA
SCIENTIST-E
CENTRAL POLLUTION CONTROL BOARD,
PARIVESH BHAWAN, EAST ARJUN NAGAR,
DELHI-110032.

DATE: 26.06.2019
PLACE: DELHI

Central Pollution Control Board
Head Office, Delhi

Subject: Hon'ble NGT Order dated 23rd May, 2019 in the matter of OA No. 458 /2019 titled as Verhaen Khanna Vs Union of India & Ors- Submission of Interim Report reg.

The Hon'ble NGT while hearing the above said OA on 23rd May, 2019 has passed the following order:

"Prayer in this application is for stopping the construction of Integrated Exhibition cum Convention Centre and taking further remedial action against illegal construction. Environmental clearance was granted subject to certain conditions which was upheld by this Tribunal. The Central Pollution Control Board (CPCB) vide letter dated 12.11.2018 wrote to the Delhi Pollution Control Committee (DPCC) pointing out deficiencies in the development of the project and requiring the DPCC to take remedial action but no such action has been taken.

In view of the above, before we consider the matter, we find it necessary to require a factual and action taken report from a joint Committee comprising of the MoEF&CC, CPCB and DPCC. Such report may be furnished in the matter by email at ngt.filing@gmail.com within one month. "

In compliance to the above order of Hon'ble NGT, CPCB has interacted with MoEF&CC and DPCC and a joint committee comprising of the following Officials has been constituted:

- a. Dr. Vinod Kumar Singh, Scientist 'E' , MoEFCC, New Delhi
 - b. Shri. N.K. Gupta, Scientist 'E' &Head - UPC-I, CPCB, Delhi.
 - c. Shri Pankaj Kapil , SEE (EIA Cell), DPCC, Delhi
 - d. Shri S.K. Goyal, AEE (EIA Cell), DPCC, Delhi.
2. Inspection of the the site under question i.e. "Integrated Exhibition cum Convention Centre, Pragati Maidan. New Delhi" was conducted by the Committee on 18.06.2019 and detailed discussion were also made. All the members of the Committee and Officers from NBCC and PWD participated in the inspection and discussion.
3. During visit, discussion on various issues were made and records of the discussion and observations are as follows :
- i. During discussion & visit, none of the officers from ITPO (Indian Trade Promotion Organization) was present. Officers of NBCC (India) Ltd. participated on behalf of ITPO. They have been advised to submit the 'Authority Letter' issued by ITPO in this regard.
 - ii. NBCC (India) has been advised to submit the following documents for record and reference of Committee and Hon'ble NGT:
 - a. Copies of Six monthly compliance report submitted to Regional office of MoEFCC at Lucknow as per conditions stipulated in the Environmental Clearance(s) issued by MoEFCC.
 - b. Copies of NOC, Consent to Establish, Consent to Operate, Authorization as issued by DPCC and their compliance report.
 - c. Copies of NOCs / Licenses issued by Local Bodies (SDMCs etc.)
 - d. Copies of Compliance Reports on the Notices / Directions issued by DPCC and their compliance report.

Handwritten signatures and initials in blue ink, including a large signature at the top and several smaller ones below it.

e. Copies of Compliance Reports on the Directions issued by CPCB so far.

NBCC assured to provide the aforesaid documents within a couple of days.

4. Inspection of the site was also made with particular regard to compliance of the conditions stipulated in the EC issued by MoEFCC and Consents granted by DPCC. Brief observations are as follows :

- a. ITPO has to get the Consent for operation of Ready Mix Plant.
- b. During last a month, substantial progress has been made by NBCC in taking the dust mitigation measures still there is some scope for further improvement.
- c. Construction & Demolition Waste was seen at a few places within the premises of ITPO which is yet to be sent to Authorized Processing Facility.
- d. There is a lack of coordination between the agencies (NBCC and PWD) working for ITPO which is resulting in bypassing the responsibility for management of wastes . PWD is observed as negligent in taking measures for control of pollution.

5. Detailed report be submitted by the Committee after examination of the requisite document.

In view of the above, it is requested that 1 month time may please be granted to the Committee for submission of detailed report.


S.K. Goyal
AEE (EIA Cell) ,
DPCC, Delhi


Pankaj Kapil ,
SEE (EIA Cell) ,
DPCC, Delhi


Dr. V. K. Singh ,
Scientist ' E' ,
MoEFCC, New Delhi


N.K. Gupta
Scientist 'E'
CPCB, Delhi

Item No.08

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No.458/2019

Verhaen Khanna

Versus

Applicant(s)

Union of India & Ors.

Respondent(s)

Date of hearing: 23.05.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s): Mr. Ritwick Dutta, Ms. Sharon Mathew,
Advocates

For Respondent (s):

ORDER

Prayer in this application is for stopping the construction of Integrated Exhibition cum Convention Centre and taking further remedial action against illegal construction. Environmental clearance was granted subject to certain conditions which was upheld by this Tribunal. The Central Pollution Control Board (CPCB) vide letter dated 12.11.2018 wrote to the Delhi Pollution Control Committee (DPCC) pointing out deficiencies in the development of the project and requiring the DPCC to take remedial action but no such action has been taken.

In view of the above, before we consider the matter, we find it necessary to require a factual and action taken report from a joint Committee comprising of the MoEF&CC, CPCB and DPCC. Such

report may be furnished in the matter by email at ngt.filing@gmail.com within one month.

A copy of this order be sent to the MoEF&CC, CPCB and DPCC by email.

The applicant may furnish a set of papers each to the MoEF&CC, CPCB and DPCC and file an affidavit of service within one week.

List for further consideration on 05.09.2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

May 23, 2019
Original Application No.458/2019
AK